NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

CP (IB) No.74/Chd/Pb/2017

In the matter of:	
Julka Rice and Oil Mills Ltd.	Petitioner/Corporate Debtor.

Present: Mr.Jatinder Mohan Julka petitioner in person.

The Hon'ble Member (Judicial) is on official tour, hence the matter is adjourned to 13.11.2017.

Sd/-Court Officer

October 31, 2017.